

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/11/3508/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri M. Narayan,
District and Sessions Judge,
Sivasagar.

Dated Guwahati the 14th October, 2020

Sub: **Civil vacation.**

Ref:- Your letter No.DJSV/HA/F-57/2020/3353 dtd 13.10.2020

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the Civil vacation w.e.f 22.10.2020 to 04.11.2020 along with station leave permission, with your official vehicle, at your own cost, from the morning of 22.10.2020 till the evening of 04.11.2020, as prayed for.

The Civil Judge & Assistant Sessions Judge, Sivasagar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

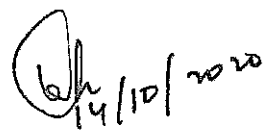
sd/-

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-51/11/3509/A dated 14.10.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
Rdso